

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

5. IA-3977/2023 IN C.P. (IB)/784(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 11.09.2023

NAME OF THE PARTIES: Open Sky Shopping Llp.  
Vs.  
Thea Online Services Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016. RULE 11 OF  
NCLT, 2016.

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**ORDER**

**IA-3977/2023**

1. Mr. Mukul Bhagtani i/b Karan Valecha, Ld. Counsel for the Liquidator present. None present for the Respondent.
2. The present Application is filed by the Applicant/Liquidator to place on record the 2<sup>nd</sup> Progress Report for the quarter period from 01.04.2023 to 30.06.2023 in terms of Section 35(1)(N) of the Insolvency and Bankruptcy Code, 2016 r/w Regulation 15 of the IBBI (Liquidation Process), 2016. The same is taken on record. IA-3977/2023 is **disposed of**, accordingly.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)